

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 62 of 2015 & IA No. 87 of 2014 and A.No. 63 of 2015 & IA No. 88 of 2014

Dated : 04th February, 2016

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

A.No. 62 of 2015 & IA No. 87 of 2014

Tamil Nadu Electricity Consumers Association ...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant : Mr. N. L. Rajah, Mr. Arun Anbumani and
Ms Mishika Singh

Counsel for the Respondent(s) : Mr. G. Umopathy, Mr. S. Vallinayagam and
Mr.T.Mohan

A.No. 63 of 2015 & IA No. 88 of 2014

Tamil Nadu Electricity Consumers Association ...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant : Mr. N. L. Rajah, Mr. Arun Anbumani and
Ms. Mishika Singh

Counsel for the Respondent(s) : Mr. G. Umopathy, Mr. S. Vallinayagam
and Mr. T. Mohan

ORDER

In Appeal Nos. 62 of 2015 and 63 of 2015 Mr. G.Umopathy assisted by Mr.S.Vallinayagam and Mr. T.Mohan for the State Commission has been heard at length and they have completed their arguments. Learned counsel for the appellant has also been heard in his rejoinder submissions and thus the arguments are complete. Written submissions have been filed by the appellant today and the same is being taken on record.

Judgment Reserved.

**(I. J. Kapoor)
Technical Member
ss/sh**

**(Justice Surendra Kumar)
Judicial Member**